

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 16.02.2024

**Misc. Application No. 133 of 2024
And
Appeal No. 119 of 2024**

Kotak Commodity services Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Pesi Modi, Senior Advocate with Mr. Kunal Katariya, Mr. Zerick Dastur and Mr. Anubhav Sinha, Advocates i/b Zerick Dastur Advocates for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

ORDER:

1. Since the interim orders had been passed earlier in the similar appeals, the appellants are also entitled for the same relief. Considering this fact, the effect and operation of the

impugned order is stayed till further orders. The stay application is disposed of.

2. List on April 15, 2024.

16.02.2024
msb

Ms. Meera Swarup
Technical Member